

**A.I.R. at Cuttack**

- \*429. { Shri Sanganna:  
Shri Supakar:  
Shri P. K. Deo:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the progress made in the scheme for the development and improvement of the All India Radio Station at Cuttack; and

(b) the total outlay on the scheme?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) The entire equipment for the transmitter building has been obtained from Australia and has arrived. The construction of the transmitter building is in progress. The installation of the equipment will take about three months after completion of the building.

(b) The total outlay on the scheme is estimated at Rs. 10 lakhs.

**Coir-Board**

\*430. **Shri Kumaran:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) what, if any, is the increase in the internal consumption of coir and coir products in India since the formation of the Coir Board; and

(b) what are the programmes of the Coir Board for increasing the domestic consumption of coir products?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). A statement is laid on the Table of Lok Sabha [See Appendix III, annexure No. 6.]

**Kanpur Cotton Mills**

- \*431. { Shri H. N. Mukerjee:  
Shri Prabhat Kar:  
Shri S. M. Banerjee:  
Shrimati Renu Chakravartty  
Shri Awasthi:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether negotiations are in progress with the British India Corporation in order to prevent closure of the Kanpur Cotton Mills;

(b) if so, the basis of the negotiations; and

(c) whether Government have any alternative scheme for absorbing workers likely to be discharged if the closure of the said Mills is unavoidable?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). Yes. The Textile Commissioner, Bombay has had discussions with the Mills' management, and they have agreed to extend the notice period by another month. All reasonable facilities which can possibly be afforded to the mills to avert such closures are also being given by the Textile Commissioner, Bombay.

(c) Does not arise.

**State-Trading Corporation**

\*432. **Shri Narasimhan:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the commodities so far taken up for trade by the State Trading Corporation;

(b) the quantity and value of trading so far done, commodity-wise;

(c) whether a constant review of work and prices obtained is kept commodity-wise and comparisons made with the position before the State Trading Corporation took over these trades; and

(d) if so, whether a statement giving some information will be laid on the Table of the Sabha so as to indicate the trend?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). A statement is placed on the Table of Lok Sabha. [See Appendix III, annexure No. 7.]

(c) and (d). A report on the working of the Corporation during the period ending 30th June, 1957 will be placed on the Table of Lok Sabha in due course.